

(12)

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24-12-2020 AT 10.30 A.M THROUGH VIDEO CONFERENCING:

**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/393/IB/2020

PETITION NUMBER : CP/1307/IB/2018

**NAME OF THE PETITIONER : V.VANKATA SIVAKUMAR (LIQUIDATOR) M/S THE
JEYPORE SUGAR COMPANY LTD**

NAME OF THE RESPONDENTS : IDBI BANK LTD & ORS

UNDER SECTION : SEC 60 (5) OF IBC 2016

ORDER

Ld. Liquidator/Applicant Mr. V. Venkata Sivakumar is present. Ld. Counsel Mr. S. Sathyanarayana for the Respondent is present.

List the matter on **07.01.2021** for hearing and disposal.

**-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)**

**-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)**

vs